

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-609(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.09.2018

NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

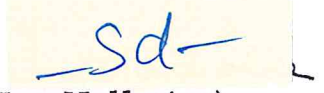
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Rajeev Kumar, Advocate for RP
Mr. Manoj Kulshrestha, RP

ORDER

Renotify this case on 12th September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)